

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 104**

**CP(IB) No. 5/Chd/Pb/2022**  
**(Admitted)**

**IN THE MATTER OF:**

**Navneet Bedi**

...

**Petitioner**

**Under Section: 94, IBC 2016**

**Order delivered on 30.04.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 04.06.2024.

Sd/-  
**Court Officer**